Febuary-March 2007

Brief about the business transacted during the first Session of the year-2007 and Eleventh Session of the Second Chhattisgarh Legislative Assembly which commenced on 19th February,2007 at 10:30 a.m. with established Convention of playing of the "VANDE-MATRAM".

1. Governor's Address.

Being first session of the year, the session commenced with an address by His-Excellency the Governor of Chhattisgarh, to the members of the Assembly .The Address was then laid on the table of the house. A motion of Thanks on the address by the Governor was moved by the member Shri Vijay Agrawal and seconded by another member Shri Trilochan Patel. The discussion on Motion of Thanks took place over a period of 3 days and in all 23 Members participated in the discussion. After the reply by the Hon'ble Chief Minister, the Motion of Thanks was adopted by the House on 26th February, 2007.

2. Motion for Condolence.

Thereafter, Hon'ble Speaker made Obituary reference to the passingaway of Late Shri Shyama Charan Shukla, Ex-C.M. of undivided Madhya Pradesh, Shri Praem singh Sidar,Ex-member of Chhattisgarh Legislative Assembly and Victims of bomb explosion in Samjhouta Express on 19th February ,2007 .House paid condolences and sincere tribute to the departed souls.

3. Panel of Chairman.

Hon'ble Speaker nominated the following Members to serve in the Panel of Chairman. :-

- 1. Shri Ganesh Shankar Bajpayee.
- 2. Shri ShivPratap Singh.
- 3. Shri Satya Narayan Sharma.
- 4. Shri Aghan Singh Thakur.
- 5. Shri Dharamjeet Singh.

This being the Budget Session, major business before the House was Presentation, Consideration and Passing of the Budget Estimates for the financial year 2007-2008. The House had in all 18 sittings and transacted business for 111hrs

4.Assent to Bills.

Hon'ble Speaker informed the House that the 02 Bills passed earlier by the House and 01 Bill which was passed during the July-August, 2006 Session by the House were assented by His-Excellency.

5.<u>Timing of the House.</u>

Hon'ble Speaker on 19th February, 2007 informed the House that the timing of sitting of House would be from 11.00 am to 1.30 pm and 3.00 pm to 5.30 pm.

6. Supplementary Demands for Grants (First Batch) for 2006-2007.

The statement of Third Supplementary Expenditure for the year 2006-2007 was presented on 20th February, 2007 . The Statement included 30 demands for grants. These demands for grants were discussed on 21st February, 2007 and Appropriation (No.-1)Bill, 2007 was introduced, discussed and passed by the House.

Chief Minister and Finance Minister presented the Budget for the year 2007-2008 on 27th February, 2007. General discussion on the budget was held for three days. Demands for grants were discussed till 2nd March, 2007. The Appropriation (No.- 2) Bill, 2007 was passed by the House on 17th March, 2007.

7.Questions.

During the Session 1430 notices of Starred Question and 782 notices of Unstarred Question were received. Out of these 691 were admitted and 135 were replied orally and formed part of proceedings.

8. Adjournment Motion.

Under rule-53, 56 notices of Adjournment Motion were received, Out of which 34 notices were disallowed, 22 notices were converted into Calling Attention.

9. Calling Attention.

Under rule -138, 514 notices of Calling Attention were received, 154 notices were admitted, out of which 47 notices were discussed, 26 notices were converted into (Zero Hour notices) under rule-267-A, o1 notice were converted into (Discussion on a Matter of Urgent Public Importance) under rule-139, 333 notices were disallowed.

10. Urgent Public Importance matters.

During the Session in all 21 notices were received for debate on matters of Urgent Public Importance under rule -139, Out of which 03 notices were admitted for discussion, 10 notices were disallowed, 02 notices were discussed and debated, 09 notices however lapsed.

11. Private Members Business.

As regards Private Members Business, one day was exclusively allotted for Private Members Business. Out of 09 admitted Resolutions, 01 was adopted and 02 Resolutions were withdrawn by leave of the House, 29 Resolutions were rejected, 06 Resolutions lapsed, 02 Resolutions were pending for next session.

12. Papers Laid on the Table of the House.

During the Session, 13 Reports, 07 Notifications of various Autonomus Bodies/Corporations of the State Government were laid on the Table of the House by the concerned Minister. 02 Reports of Business Advisory Committee & 23 Reports of other Committees of Chhattisgarh Legislative Assembly were also presented and laid on the Table of the House.

13. Petitions.

307 Notices of the Petition were received and out of which 92 Petitions were admitted and, 77 Petitions were presented in the House.

14. Government Bills.

In the sphere of Legislative Business, in all 03 Bills were Introduced. House Considered and Passed all the 03 Bills.

The following 03 Bills were introduced, Considered and Passed by the House:-

- 1. The Chhattisgarh Krishi Upaj Mandi (Amendment) Bill,2007.
- 2. The Chhattisgarh Appropriation (No.1)
- 3. The Chhattisgarh Appropriation (No.2)

15.<u>Election to the Financial Committee & Nominated the member</u> <u>&Chairman.</u>

Motion for election to the three Financial Committees i.e. P.A.C., Estimate, P.U.C.and S.C.,S.T. & O.B.C. welfare Committee of the House was moved in the House on the 12^{th} March, 2007. Members of Committees elected unanimously were announced on the 17^{th} March, 2007 by the Hon'ble Speaker.

On 17th March, 2007 Hon'ble Speaker nominated Members for the various Committees and appointed Chairman to the Committee as per rule .

16.Valedictory Remarks.

Hon'ble speaker made valedictory speech in the House and the House was then adjourned Sine-die on 17^{th} March, 2007 with the playing of the National Anthem. His-Excellency the Governor of Chhattisgarh Prorogued the House on 17^{th} March, 2007.